sanctioned for the Union Territory of Andaman and Nicobar.

[English]

Promoting Gandhi's Ideas in South Africa

710. KUMARI FRIDA TOPNO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have worked out any scheme for preserving and promoting Gandhi's ideas in South Africa; and

(b) if so, the details thereof and the contribution proposed to be made by our country for the purpose?

THE MINISTER OF HUMAN RESOURCE DEVELOP-MENT (SHRI S.R. BOMMAI): (a) Yes, Sir.

(b) India and South Africa are dedicated to the ideals and vision of the Mahatma Gandhi and to their common commitment to the preservation of Gandhi heritage sites in South Africa. The Prime Minister during his visit to South Africa in October, 1997 committed an initial assistant of the Government of India of US \$100,000 for preserving the Gandhi heritage sites in South Africa. He also announced two awards for research on Mahatma Gandhi's pioneering activities in South Africa. The Government of India would also sponsor a Chair on Gandhi Studies at the University of Durban Westville in South Africa.

British Royal Navy's Warship HMS Westminster

711. SHRI T. GOPAL KRISHNA: Will the Minister of DEFENCE be pleased to state:

(a) whether the British Royal Navy's warship HMS Westminster which was on a goodwill visit during Queen Elizabeth's visit to India, meted out a racist behaviour to the officials of the Indian Navy; and

(b) if so, the reaction of the Indian Government to this gross impropriety on the part of the Royal Navy?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) An incident did take place during the visit of Royal Naval Ship HMS Westminster to Mumbai wherein two Indian officers who embarked the ship for trials of an equipment that was on offer for sale were not treated with courtesy that was due to them.

(b) The matter was taken up with ship authorities who conveyed their regret over the incident. The matter is also being taken up with MEA for further taking it up with the U.K. High Commissioner.

[Translation]

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Payment of Scholarship

712. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the payment of scholarship has since been made to the students of Bihar selected under National

Rural and State Talent Search Examination;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the time by which the scholarship amount is likely to be paid?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The information is being collected from the Government of Bihar and will be laid on the Table of the Sabha.

[English]

Sindhu Water Treaty

713. SHRI P.S. GADHAVI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to enforce the provisions of Sindhu Water Treaty between India and Pakistan for the allocation of water to meet the need of the people of Kutch where droughts are a regular feature; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) There is no provision in the Indus Waters Treaty 1960 between India and Pakistan for allocation of Indus waters for use in Kutch region, which falls outside the drainage basin for the Indus.

(b) Ooes not arise.

Establishment of Port Trust Control in Coastal Areas

714. SHRI SATYA DEO SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any proposal in regard to the establishment of the port trust control in coastal areas is under consideration of the Government in view of safety of ships and to protect ocean from pollution;

(b) if so, the details thereof; and

(c) the date by which this port trust control is likely to be established?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN): (a) to (c) It is presumed that Hon'ble Member is referring to the Port State Control.

Government has been implementing the port State Control through Directorate General of Shipping and Mercantile Marine Departments at Indian Ports as per the requirements of various International Conventions to which India is a signatory. There is no proposal for establishment of a new Port State Control in Indian Ports. However, recently a proposal for formation of a Regional Memorandum of Understanding between the countries in Indian Ocean Region has been taken up with the sole purpose